

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 955 of 2020

IN THE MATTER OF:

Captain S.P. Singh

...Appellant.

Versus

Himalayan Heli Services Pvt. Ltd.

...Respondent.

Present:

For Appellant: Ms. Aditi Pundhir, Advocate.

For Respondent: Mr. Vivek Malik, Advocate.

ORDER
(Virtual Mode)

01.03.2021 Learned Counsel for the Appellant seeks further time to file Rejoinder. Rejoinder may be filed within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **20th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)